

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 140
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Applicant/petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Aditya Parolia & Mr. Varun Tandon, Adv.

For the Respondent

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ORDER

For order see, C.P. No. (IB)-740(PB)/2018.

06.03.2019
Ritu Sharma